NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/7/2016

NAME OF THE PETITIONER(S)

: Shri. Kuberan N. & 3 Others

NAME OF THE RESPONDENT(S)

: Srivari Mutual Benefit Finance Limited & 7 Others

UNDER SECTION

: 634A

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION FOR WHOM

For The Bhaskag Shwethanderan

T. v.P. Saivile' for Kumar Pal Chon

D. Chandragupia

Counsel fto petitioners 1-8

Counsel

Course for R7

Counsel for petitioner present. Counsel for R1 to R6 present. Counsel for R7 present and filed vakalat. Counsel for petitioner stated that the notice served on R8 has been returned with an endorsement 'party left'. She further stated she had information that R8 reported expired and sought further time to report the fact. Time extended at request. Put up on 18.01.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)